

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) and (b). At a meeting of the Academic Council, while an item pertaining to recommendations made by the Examinations Reforms Committee of the University was under consideration, some members mentioned that the standard of conduct of the University examinations had been deteriorating and that there had been cases of lack of proper supervision and invigilation at the University examinations leading to mass copying. These members have been asked to send specific cases in writing. Difficulties in invigilation and mass-copying have been faced by a number of universities.

(b) and (d). The Academic Council of the University has asked the Registrar and the Controller of Examinations to prepare a comprehensive note indicating the defects and difficulties being faced in the existing system of conduct of examinations and suggest remedial measures which could be adopted in the conduct of future examinations. The University Grants Commission, State Governments and the Universities themselves have been considering ways and means of conducting examinations in a satisfactory manner.

**Demand for white paper on National Education Policy**

**4684. SHRI K. MALLANNA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Institute of Human Resources Development has called upon the Government to issue a white paper on the National Education policy to help clear the confusion in the country's education system; and

(b) if so, the details regarding the clarification made by Government in this regard?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) and (b). According to the available information no request from the Institute of Human Resources Development seems to have been received. However, the Government of India has already prepared a draft national policy on education which had been placed before the Conference of State Education Ministers held on 13 and 14th July, 1978. Detailed comments of most of the State Governments are awaited.

**Allotment of wheat under 'Food for Work' Programme to A.P.**

**4685. SHRI M. RAM GOPAL REDDY:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Andhra Pradesh Government has requested the Centre to allot 50,000 tonnes of wheat under the 'Food For Work' Programme; and

(b) if so, the reaction of the Government thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):** (a) Yes, Sir.

(b) There is an allocation of 55,000 M.T. of wheat for Andhra Pradesh for the current financial year 1978-79. Against this allocation, 11,000 M.Ts. has been released to the State (including 1000 M.T. as balance from last year allocation). Further allocations will be made depending on utilisation.

**Request from Haryana for speedy despatch of wheat**

**4686. SHRI M. RAM GOPAL REDDY:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Haryana Government has requested the Centre for speedy despatch of wheat procured in the State; and